take steps to ban sale of liquor and other alcohols alongside highways, if so, the details thereof;

- (b) whether the Ministry has initiated any steps in this direction; and
- (c) the steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) Yes, Sir. The Hon'ble Supreme Court of India *vide* its order dated 15.12.2016 and 30.11.2017 in Civil Appeal Nos. 12164-12166 of 2016 (State of Tamil Naidu and Ors. *Vs.* K. Balu and Anr.) has issued directions regarding stopping the grant of licenses for sale of liquor along National and State Highways and over a distance of 500 metres from the outer edge of the National or State Highway or of a service lane along the highway. In the case of areas comprised in local bodies with a population of 20,000 people or less, the distance of 500 metres is stand reduced to 220 metres.

As per the orders of Hon'ble Supreme Court, the Ministry has requested all the State Governments and UTs, from time to time to take necessary action for implementation of the order(s) of Hon'ble Supreme. Further, Section 185 of Motor Vehicles Act, 1988 provides for punishment of imprisonment or fine or both for the offence of drunken driving cases. Besides, the Ministry undertakes campaigns through print and electronic media to spread awareness about dangers of drunken driving.

## Toll plaza in Kanpur

## †2809. SHRI VISHAMBHAR PRASAD NISHAD: CH. SUKHRAM SINGH YADAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Ministry would consider shifting Bara Toll Plaza at National Highway near Kanpur Dehat to a location near Sikandara, where toll was collected earlier as it is posing difficulties to local people in discharging their routine work;
- (b) the numbers of toll plazas located in Kanpur Division at present and whether the norms of maintaining distance between two plazas are being followed there; and
- (c) whether the Ministry is planning to allow free passage of local vehicles from this toll plaza so that local people do not face any harassment and are not financially burdened?

<sup>†</sup>Original notice of the question was received in Hindi.

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THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) No. Sir.

- (b) In Kanpur, 4 nos. of toll plazas are located *i.e.* Anantram and Barajore (Bara) Toll Plaza (in Etawah-Chakeri Section), Aliyapur Toll Plaza (in Kanpur-Kabrai section) and Badauri Toll Plaza (in Chakeri-Allahabad section). The norms related to toll plazas are followed.
  - (c) No, Sir.

## Road accident data collection project

2810. SHRI A.K. SELVARAJ: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that Government is considering to engage an expert entity for development and implementation of the road accident data collection project;
- (b) whether it is also a fact that the fully automated system will enable various agencies like Police, PWDs, NHAI and State Transport Departments to enter details of a road accident from different angles such as investigation, road engineering, vehicle condition and driving license validity to name a few; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) Yes, Sir. The Ministry is in the process of implementing 'Integrated Road Accident Database Project (IRAD)' which will be applicable across the country. This project is proposed on IT based system for capturing the spot accident data using mobile app and tablets configured for this purpose. This data can then be utilized for various purposes like finding the causes of the accidents and remedial measures to improve the road infrastructure, to record the accidents data for the use of police, health services and other concerned departments.

## **Development of State roads in Tamil Nadu**

2811. DR. R. LAKSHMANAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has received any proposal from State Government of Tamil Nadu for development of State roads of economic importance and inter-State connectivity in Tamil Nadu;